Following order is to be pronounced in the Open Court on 04/12/2024 passed by Hon'ble Shri Sanjay Garg, Judicial Member and Hon'ble Shri Rakesh Mishra, Accountant Member:-

S1. No.	Bench	Appeal No.	Name of assessee	Name of Author of the order	Date of hearing
-	'C' Bench	ITA No. 928 /KOL/2023 & ITA No. 1152/KOL/ 2024	Maynagori C.S. Shop	Hon'ble Shri Sanjay Garg, J.M.	03.12.2024

04/12/2024 (SATYAJIT LAHA) Senior P.S. ITAT, Kolkata

ORDERS READY FOR PRONOUNCEMENT ON 04.12.2024

BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER & SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of	Bench	Author	Result
1.	61/KOL/2024	Bhairablana Samabay Krishi Unnayan Samity Limited	Hearing 05.09.2024	С	AM	ASP
	1288/KOL/2024 1270/KOL/2024	M/s Om Steel India	09.09.2024	В	AM	Allowed
		S.K. Development Pvt. Ltd.	09.09.2024	В	AM	Asp

Sudip Sarkar Sr. Private Secretary